

**OFFICE OF HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON
NATIONAL GREEN TRIBUNAL, NEW DELHI**

Dated- 27th May 2012

It has come to the notice of the Hon'ble Chairperson that various orders and directions issued are not being carried out in their true spirit and substance by the concerned officers/officials. It is a matter of regret that despite the Hon'ble Chairperson's clear observations in the staff meetings, things have not improved. Thereafter, I have been directed to inform all officers/officials to ensure that all orders and directions issued by the Hon'ble Chairperson are complied with without default and delay. This in particular relates to providing of reports on working of employees/officials, statements of files, disposal of files within 1 week from the date of receipt and particularly the directions in relation to protocol.

This is for the kind information and appropriate action by all concerned.

You are requested to place it before the officer/consultant immediately.


D.P. Hura

Consultant (Secretarial)
Attached with Hon'ble Chairperson

1. PS to Registrar
2. P.A. to Consultant (Admin & Protocol)
3. P.A/Assistant attached with Consultant (Registry & Filing)
4. P.A/Assistant attached with Accounts Officer
5. P.A/Assistant attached with Under Secretary